

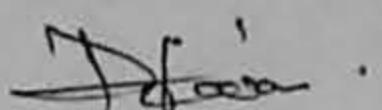
25.3.04

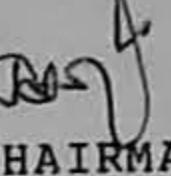
HON.MR.JUSTICE S.R.SINGH,V.C.

HON.MR.D.R.TIWARI, MEMBER(A)

Heard Shri K.P.Singh counsel for respondents.

By M.A. 369/04 seeks a months time to comply with the order passed by the Tribunal dated 17.9.03. MA 369/04 is allowed. The order may be complied with within a month from today. MA 369/04 is disposed of.

  
MEMBER(A)

  
VICE CHAIRMAN

UV/